NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 18
C.P.(IB)500/MB/2022

CORAM:
SH. SHYAM BABU GAUTAM — HON'BLE MEMBER (T)
JUSTICE P.N. DESHMUKH (Retd.) — HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.11.2022**

NAME OF THE PARTIES: - **Union Bank of India**
V/s
Viorica Hotels Pvt Ltd

Appearance (via video-conference):
For Applicant : SS Jan i/b Crawford Bayley & Co.
For Respondent : Adv. Akshay Petkar a/w Adv. Pranav Shah

Section 7 of the IBC, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on 06.12.2022.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish